

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.24
C.P. (IB) No.132/BB/2023

IN THE MATTER OF:

M/s. Minttr Labs Pvt. Ltd.

... Petitioner

Order under Section 59 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : ...

ORDER

Due to paucity of time, the case is adjourned to **27.08.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)